

[Print](#)**Defective Case Register from 2025-12-11 to 2025-12-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/37887/2025	SK. ZAFARULLA	2025-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
2	D-WP(C)/49886/2025	LALIT KUMAR MAHARANA	2025-12-11	Page no. 14 not neat
3	D-WP(C)/49883/2025	SATRUGHNA NATH MISRO	2025-12-11	.Receipt Showing Serv.copy To Vigilance not Filed.
4	D-CRLA/37900/2025	JYOTIRMAYA SAHOO	2025-12-11	1.Court Fee Rs.6.00 not paid 2. Receipt showing copy On counsel for vigilance not filed 3.Status of appellant not furnished 4.Code Not indicated in cause title and Assessment slip 5.Page No.11 not available, 6.Para No.5 marked twice in appeal memo
5	D-WP(C)/49739/2025	ARUNA NAYAK	2025-12-11	i) Date of letter mentioned in 1st line of para-9 not correct.ii) Name of the deponent mentioned in affidavit not tally with declaration of the affidavit.
6	D-ABLAPL/38278/2025	BIRAJA PRASANNA DAS	2025-12-11	1. Synopsis and Date Chart not page marked. 2. Name of PS not mentioned in the address of Pet. in CT. 3. Deficit Court Fee of Rs.0.85 to be paid on Ann.2.
7	D-RSA/47540/2025	MONOMOY BASU	2025-12-11	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs 06/- and Rs.06/- not Paid in the I.As.2.Date of Both the L.C.Decree be corrected in the Index
8	D-WP(C)/49747/2025	GAYNENDRA KUMAR PARIDA	2025-12-11	.Receipt Showing Serv.copy To ct not Filed.
9	D-WP(C)/49885/2025	PRADYUMNA KUMAR NAYAK	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	D-WP(C)/51077/2025	SAROJ KUMAR PADHY	2025-12-11	14-NOT PROPERLY INDEXED. Date of annexure -1 not correct in index
11	D-CONTC/49989/2025	SUSHANTA KUMAR MISHRA	2025-12-11	IN PAGE NO.07 SL.NO.06 OF LAST LINE DATE OF ORDER and CASE NO. IS WRONG
12	D-BLAPL/38269/2025	SAROJ KUMAR PADHY	2025-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
13	D-CONTC/49832/2025	ADV.	2025-12-11	PUT FOR SR AFTER CORRECT PAGINATION OF PETITION and INDEX
14	D-ABLAPL/38287/2025	DEBASIS SAHOO	2025-12-11	1. Ann.1 not legible and page 16 not marked.

15	D-CRLMC/38591/2025	KULDEEP MOHANTY	2025-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.3 on V>Nama does not tally with cause title.
16	D-BLAPL/38277/2025	BIRAJA PRASANNA DAS	2025-12-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim and her mother mentioned in Para-2 of the petition be deleted.thereafter put up for S.R.
17	D-WP(C)/51220/2025	RABI NARAYAN BEHERA	2025-12-11	Page no.18 not neat and legible.
18	D-ABLAPL/38288/2025	DEBASIS SAHOO	2025-12-11	1. Ann.1 not legible.
19	D-WP(C)/51225/2025	RABI NARAYAN BEHERA	2025-12-11	land bearing Khata No.64, Plot No.35/678 mentioned in the prayer portion of the petition appears to be wrong.
20	D-BLAPL/38293/2025	AMULYA RATNA PANDA	2025-12-11	Name of the petitioner mentioned in the Application not tally with signature put in V.nama.
21	D-WP(C)/51186/2025	BISWARANJAN DALAI	2025-12-11	1. Name of the petitioner in the cause title does not tally with V>Nama
22	D-WP(C)/50571/2025		2025-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Case no. index in annexure-1 not correct.Annexure 5 not completely page marked.Page no.47 to 50 not neat.Annexures not properly page marked.
23	D-ABLAPL/38283/2025	ACHYUTANANDA PATTANAIK	2025-12-11	1. Ann.1 not marked. 2. Age of Pet. mentioned in Affidavit not tally with CT.
24	D-WA/51099/2025	GYANESWAR SATPATHY	2025-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. I) Status of the parties not furnished. ii)Reference certificate not furnished. iii) Good ground certificate not furnished. iv)Neat copy of page no. 29-32 and 39-43 are to be filed.
25	D-WP(C)/50810/2025	SHASHI BHUSAN JENA	2025-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.11 and 15 not neat and legible.
26	D-CMAPL/47616/2025	ADV.	2025-12-11	Appellate Court Judgement Rs 2.25/- to be paid 2.Provision of Law Not furnished. 3. Page mark not properly in Index. 4. Reference certificate not furnished.
27	D-WP(C)/50568/2025		2025-12-11	14-NOT PROPERLY INDEXED.

				Page no.46 not neat. Annexures not properly page marked.
28	D-WP(C)/51268/2025	BISWARANJAN DALAI	2025-12-11	1. Page nos.16 and 17 not neat and legible.
29	D-WP(C)/50244/2025	LAXMIKANTA MOHANTY	2025-12-11	1. In Prayer mentioned order date 8.02.2025 instead of 18.02.2025 in Annexure-14 2. Annexure-2 not legible 3. Rs 6/- to be paste each in main writ petition and I.A application
30	D-ABLAPL/38275/2025	LALATENDU SAMANTRAY	2025-12-11	1. Nomenclature of Case mentioned in Reference Certificate not correct.
31	D-CMP/51240/2025	DEEPAK RANJAN SUNDARAY	2025-12-11	1.O.Ps No-1 and 2 are strangers not made Parties in the Trial Court.2.Status of the Parties not mentioned in the Petition
32	D-CMP/51207/2025	NIRANJAN PANDA	2025-12-11	17-REFERENCE CERTIFICATE NOT FURNISHED.
33	D-WA/50098/2025	BALARAM NAYAK	2025-12-11	Put up for SR after filing of c. copy of impugned order not filed.
34	D-CRLREV/37979/2025	SANJIB KUMAR BHANJADEO	2025-12-11	1.C.Copy of order dtd. 30-10-2025 to be filed. 2. page no.41 not neat and legible
35	D-WP(C)/50959/2025	DEVAVRAT DEVESH	2025-12-11	Page no. 44 not completely scanned. Page nos. 42 43 49 and 50 not neat
36	D-WP(C)/50661/2025	AKASH KUMAR BORAL	2025-12-11	1. Page Nos-19 22 23 Are Not Legible.
37	D-WP(C)/50387/2025	HIMANSU BHUSAN SUTAR	2025-12-11	14-NOT PROPERLY INDEXED. Date not correct in annexure-3 in index
38	D-BLAPL/38421/2025	SURYAKANTA DWIBEDI	2025-12-11	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
39	D-RVWPET/50938/2025	AJAYA KUMAR DASH	2025-12-11	1. Court Fee Payable Rs-12/-, Rs-12/- to be paid. 2. Appellate Court Judgement Rs 2/- to be paid. 3. Copy not served on CGC. 4. WP(C) no. not correctly furnished in para no. 1.
40	D-CRLMC/38012/2025	MANOJ KUMAR MOHANTY (2)	2025-12-11	1. Page nos.7 and 8 not filed.2. P.S.and G.R.Case Nos. not mentioned in the cause title.3. As per order under Annexure-3 D.P. No. not correctly furnished in the entire petition. 4..Receipt Showing Serv.copy To Vigilance not Filed.
41	D-CRLA/38431/2025	SURYAKANTA DWIBEDI	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.. Court Fee Rs.6/- to be paid
42	D-CONTC/51346/2025	TRILOCHAN BARIK	2025-12-11	17-REFERENCE CERTIFICATE NOT FURNISHED.
43	D-CRLMC/38077/2025	JUGALA KISHORE PANDA	2025-12-11	1. As per Index, Annexure-3 not described in the petition.
44	D-ABLAPL/38334/2025	RAKESH KUMAR DAS	2025-12-11	1. Details of Informant in CT be redacted.
45	D-CRLREV/37427/2025	GYANA RANJAN DHAL	2025-12-11	page no.16 not neat and legible.

46	D-CRLMC/37962/2025	DEBASNAN DAS	2025-12-11	1. Detailed of the Opp.Party No.2 not mentioned in the cause title.2. C.Copy of F.I.R.to be filed.I.A.file for exemption from filing of C.copy.
47	D-BLAPL/38414/2025	SURYAKANTA DWIBEDI	2025-12-11	1. In index page marking not done correctly in respect of Annexure-2 2..Receipt Showing Serv.copy To Ag not Filed.
48	D-WP(C)/51484/2025	SANJIB MOHANTY	2025-12-11	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. 6/- to be paid.Petitioner no.2 wrongly mentioned in affidavit. Date not correct in index in annexure-9
49	D-WP(C)/50295/2025	DEBI PRASAD DASH	2025-12-11	.Subject Code Not Furnished .Annexures-1 to 8 not filed.
50	D-WP(C)/50205/2025	PRAFULLA KUMAR MOHAPATRA	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-WP(C)/50906/2025	ARUNA NAYAK	2025-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit does not tally with cause title.
52	D-CRLMC/37967/2025	PRASANTA KUMAR PANDA	2025-12-11	1. As per impugned order under Annexure-3, the name of the Lower court not correctly furnished in the cause title.
53	D-BLAPL/38583/2025	SIMSON JENA	2025-12-11	1. C.T Case no wrongly furnished in paragraph 4 of the application
54	D-WP(C)/50256/2025	ALOK KUMAR MOHAPATRA	2025-12-11	.Subject Code incorrectly Mentioned
55	D-WP(C)/50927/2025	SUDEEPTA KUMAR SINGH	2025-12-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-CRLMC/37968/2025	BISWAJIT NAYAK	2025-12-11	1. Date of impugned order dated 31.10.2025 under Annexure-6 does not tally with prayer of the petition
57	D-BLAPL/38355/2025	BHARAT JALLI	2025-12-11	.Petition not correctly addressed to Honorable Court
58	D-WP(C)/50674/2025	KOUSIK ANANDA GURU	2025-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Page no. 80 not neat.Annexure-4 not neat
59	D-WP(C)/50272/2025	DIPTIREKHA NANDA	2025-12-11	1. Occupation not mentioned in IA Affidavit. 2. Signature of Pet. No.2 not proper. 3. Name of Pet No.9 in CT not tally with signature

60	D-CRLMC/37988/2025	SAMBEET PATTANAYAK	2025-12-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-CRLMC/38079/2025	SANJAYA NARAYAN SAHOO	2025-12-11	1. Page no.12 marked a twice.
62	D-BLAPL/38359/2025	MAMATARANI MOHAPATRA	2025-12-11	1. H.C B.A M.W S Rs 50/- to be paid in V>Nama 2. In affidavit, certificate not signed by Adv. 3. In Prayer mentioned as Industrial P. s (Visa) instead of Industrial P.S (Nisa) 4. Affidavit done by the petitioner who is in Jail custody
63	D-CRLMC/37998/2025	KALU CHARAN SWAIN	2025-12-11	1. Annexure-4 described a twice in the petition.
64	D-WP(C)/50762/2025	BIJAY KUMAR MOHANTY	2025-12-11	1. Page nos.27 28 41 and 43 not neat and legible.2.Date not mentioned in Annexure-11.
65	D-WP(C)/50257/2025	MANOJ KUMAR MOHANTY	2025-12-11	H.C.B.A.W.F.Fee Rs.50.00 not filed in V>Nama.
66	D-CRLMC/38000/2025	RAJENDRA NARAYAN ROUT	2025-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 14 and 15 not neat and legible.
67	D-WP(C)/50678/2025	PRINCE PATNAIK	2025-12-11	Page no.49 not available.
68	D-BLAPL/38373/2025	SIBA RANJAN POLEI	2025-12-11	1.Paragraphs incorrectly mentioned in petition as well as declaration of the Affidavit. 2.Page not properly arranged from page-30 onward
69	D-WP(C)/50409/2025	SHASHI BHUSAN JENA	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Assessment slip.
70	D-GUAP/51180/2025	RAMESH KUMAR AGRAWAL	2025-12-11	good ground not furnished
71	D-BLAPL/38390/2025	KULDEEP MOHANTY	2025-12-11	i) Year of the date of F.I.R. and date of Incident not correct in date chart.
72	D-BLAPL/38412/2025	SURYAKANTA DWIBEDI	2025-12-11	i) PR no. not mentioned in para-2 under annexure-1.ii) Date of rejection order not correctly mentioned in Index, Book mark , date chart and para -4 of the petition.iii) Date of F.I.R. and date of arrest not correct in date chart
73	D-WP(C)/51513/2025	KUNAL KUMAR SWAIN	2025-12-11	Signature of the petitioner nos. 12 and 13 not in V.nama.
74	D-WP(C)/50226/2025	BIBHUDANANDA MUDULI	2025-12-11	1. Page no 12 not legible 2. In Annexure-6 order date mentioned 7.05.2007 instead of 7.03.2007 3. page no 39 not marked in the petition
75	D-WP(C)/50259/2025	MANOJ KUMAR MOHANTY	2025-12-11	H.C.B.A.W.F.Fee Rs.50.00 not filed in V>Nama.
76	D-WP(C)/50986/2025	SWETALINA PANDA	2025-12-11	This may be registered as CRLMP.

77	D-BLAPL/38379/2025	ARUNA NAYAK	2025-12-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant/victim mentioned in para-3 of the petition be deleted
78	D-WP(C)/50228/2025	SUDARSAN BEHERA	2025-12-11	1. Annexure-2 not legible also not attested
79	D-WP(C)/50565/2025		2025-12-11	Page nos 53 to 56 not neat.
80	D-WP(C)/50974/2025	DILLIP KUMAR MOHAPATRA	2025-12-11	Date of copy of office order vide annex-3 not tally with Index. Page 15 not neat
81	D-BLAPL/38376/2025	BASANTA KUMAR DAS	2025-12-11	14-NOT PROPERLY INDEXED.
82	D-WP(C)/50268/2025	MANOJ KUMAR MOHANTY	2025-12-11	H.C.B.A.W.F.Fee Rs.50.00 not filed in V.Nama.
83	D-BLAPL/38327/2025	SUSHANTA HARICHANDAN	2025-12-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
84	D-WP(C)/50660/2025	AJAYA KUMAR PRADHAN	2025-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.20 and 21 not neat and legible.
85	D-WP(C)/50224/2025	SAMEER KUMAR DAS	2025-12-11	1. Annexure-6 not legible
86	D-BLAPL/38408/2025	SURYAKANTA DWIBEDI	2025-12-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-CRLREV/37511/2025	BISWAJIT NAYAK	2025-12-11	1.page no. 29 not neatly legible.
88	D-WP(C)/51090/2025	JAJATI KISHORE MOHANTY	2025-12-11	Serial no-4 affidavit of the I.A not correctly mentioned.
89	D-CRLREV/37587/2025	LINGARAJ SARANGI	2025-12-11	1.Age of the petitioner not tally with Judgement dtd.30-10-2025.2. page nos 25 to 35 39 to 41 and 67 to 69 not neat and legible.
90	D-BLAPL/38380/2025	BIRAJA PRASAD TRIPATHY	2025-12-11	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
91	D-CONTC/51555/2025	ADV.	2025-12-11	i) wp(c) case no. not mentioned in Reference certificate

92	D-BLAPL/38318/2025	ASIT KUMAR JENA	2025-12-11	1. In Rejection order, order date mentioned as 15.10.2026
93	D-ABLAPL/38289/2025	RANJAN KUMAR ROUT	2025-12-11	1. Synopsis and Date Chart not page marked. 2. Ann.1 page 11 not legible.
94	D-WP(C)/51439/2025	RAKESH NAYAK	2025-12-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Annexure-1 not correctly mentioned in Prayer.
95	D-WA/35781/2025	BIBEKANANDA NAYAK	2025-12-11	Appellate Court Judgement Rs 2.25/- to be paid.
96	D-CONTC/50071/2025	SURYAKANTA DASMOHAPATRA	2025-12-11	i) Cause title in wp(c) no. 16768/2019 to be filed . ii) Legible copy of Anx-1 to be filed.
97	D-CRLREV/37818/2025	PRAKASH KUMAR MISHRA	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 388 days delay. I.A.not filed. 2. page no. 33 and 35 partially neat..
98	D-CRLA/38264/2025	BISWARANJAN MAHARATHA	2025-12-11	1. Period of Delay 49 days delay. I.A. not filed. 2. Name of he victim /Informant shall not be mentioned in the petition
99	D-CONTC/50027/2025	SANGRAM MISHRA	2025-12-11	1.Code Not indicated 2 i) Wp(c) case no. and date of order not mentioned in the top of the cause title and Reference certificate.ii) put up for further S.R.after filing of cause title of wp(C).
100	D-WP(C)/50299/2025	NALINI KANTA SAHOO	2025-12-11	1..Receipt Showing Serv.copy To cg not Filed. 2..Subject Code Not Furnished .
101	D-RSA/49847/2025	ABHILASH MISHRA	2025-12-11	The discrepancy in the name of R-3 as per Trial Court be reconciled.
102	D-CONTC/50010/2025	GYANA RANJAN MAHAPATRA	2025-12-11	i) Wp(c) case no. not mentioned in top of the cause title and Reference certificate. ii) Put up for further S.R. after filing of cause title of wp(c) no. 205/2021.
103	D-CRLMA/38240/2025	BIKASH CHANDRA PARIJA	2025-12-11	.Subject Code incorrectly Mentioned
104	D-CONTC/50015/2025	GYANA RANJAN MAHAPATRA	2025-12-11	i) Wp(c) no. not mentioned in cause title and Reference certificate.ii) put up for further S.R. after filing of cause title of wp(c)330/2021.
105	D-CRLREV/37422/2025	SANTOSH KUMAR DASH	2025-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 477 days delay. I.A.not filed 2. Nomenclature to be correctly furnished in synopsis petition and both affidavit .
106	D-CRLREV/37954/2025	ARIJEET MISHRA	2025-12-11	Paragraphs in I.A. affidavit not correct.

107	D-WP(C)/49894/2025		2025-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 166 and167 not neat.Page nos.213 and214 not in order.Occupation not mentioned
108	D-WP(C)/51340/2025	SANJIB MOHANTY	2025-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.65/- not paid in the v.nama.
109	D-CONTC/50275/2025	ADV	2025-12-11	i) FAO no. 104/2018 and date of disposal order not mentioned in reference certificate.ii) Page no. 14 marked as two times.
110	D-ABLAPL/38274/2025	RABI NARAYAN PANDA	2025-12-11	1. Details of Informant in CT be redacted. 2. Ann.1 2nd and 3rd page not chronologically filed.
111	D-WP(C)/51339/2025	SANJIB MOHANTY	2025-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
112	D-CONTC/50365/2025	SATYABRATA DASH	2025-12-11	i) Wp(c) case no. 31985/2024 not mentioned in reference certificate.
113	D-CRLMC/38341/2025	AZAD KESHORI DASH	2025-12-11	C.copy not filed.
114	D-MACA/51232/2025	KAPILA CHARAN NAYAK	2025-12-11	1.Court Fee Rs. 1, 176/ payble, not paid
115	D-CRLREV/37838/2025	PRAKASH KUMAR MISHRA	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1408 days delay. I.A. not filed 2. Vakalatnama Not proper.
116	D-CONTC/50549/2025	ADV	2025-12-11	i) wp(c) case no. and date of order not mentioned in reference certificate.
117	D-WP(C)/50294/2025	GYANA RANJAN DHAL	2025-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annexures not properly mentioned in the petition copy.Paragraph not correctly mentioned affidavit of the I.A
118	D-CRLREV/37462/2025	SK. ZAFARULLA	2025-12-11	1. paragraphs not correct in declaration of affidavit.
119	D-CRLMA/37490/2025	ADV.	2025-12-11	.Subject Code incorrectly Mentioned
120	D-RPFAM/51201/2025	AJAYA KUMAR BARIK	2025-12-11	further SR after filling of c copy
121	D-ABLAPL/38345/2025	SATYA NARAYAN MISHRA 4	2025-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
122	D-ARBP/51550/2025	M/S.SAUREDNR RAUTRAY,	2025-12-11	8-CAUSE TITLE NOT IN ORDER.

		G.SAMANTARAY		1.Court Fee not paid Rs500/ 2.Copy of Trial Court Judgement / Order not filed 3. Provision of Law not correct 4.Code not indicated 5. further SR after filling of consolidated petition with annexures
123	D-CRLREV/37557/2025	RAKESH BEHERA	2025-12-11	This may be registered as CRLMA
124	D-CRLA/38214/2025	BIGYAN KUMAR SHARMA(SR.ADV.)	2025-12-11	Put up for S.R. after redacting the name of informant From synopsis and appeal memo
125	D-RPFAM/51131/2025	JAYADEBA BEHERA	2025-12-11	good ground not furnished
126	D-ABLAPL/38350/2025	PANCHANAN PANIGRAHI	2025-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
127	D-ABLAPL/38360/2025	LAXMINARAYAN RAYATSINGH	2025-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
128	D-CONTC/49993/2025	ADV.	2025-12-11	REFERENCE CERTIFICATE NOT FURNISHED 2.IN DATE CHART THE NAME OF PETITIONER NOT CORRECT . 3. CAUSE TITLE OF W.P(C) NO.313/2025 BE FILED4.IN AFFIDAVIT(PAGE NO.4) NAME OF OPP.PARTY IS WRONG . PUT FOR SR AFTER REMOVAL OF DEFECT
129	D-CRLREV/37591/2025	OM SWARUP	2025-12-11	Put up for S.R after filing of REV.Petition in proper format
130	D-ABLAPL/38357/2025	MANORANJAN KHATUA	2025-12-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
131	D-WP(C)/51418/2025	RAKESH NAYAK	2025-12-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
132	D-WP(C)/51424/2025	RAKESH NAYAK	2025-12-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
133	D-ABLAPL/38295/2025	SUSHANTA KUMAR JOSHI	2025-12-11	1. Name of father of Deponent mentioned in Affidavit not correct. 2. Formal FIR not attached with Ann.1
134	D-CONTC/49881/2025	ADV.	2025-12-11	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED 2.NO PROOF OF LEGAL CERTIFICATE ATTACHED IN THE PETITION FOR PETITIONER NO.10
135	D-ABLAPL/38332/2025	SUSAMPAD HOTA	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page marking of Ann.1 in Index not correct. 2. Name of Pet. in CT not tally with signature

136	D-CRLMC/38075/2025	ARIJEET MISHRA	2025-12-11	1. Page no.10 Annex-2 not exhibited.
137	D-ABLAPL/38267/2025	ACHYUTANANDA PATTANAIK	2025-12-11	1. Age of Deponent mentioned in Affidavit not tally with CT.
138	D-CONTC/49893/2025	GOKULANANDA PADHI	2025-12-11	THE CONCERNED ARRESTING OFFICER (I.I.C) BE OPP.PARTY IN THIS CONTC. QUESTION OF LIMITATION ALSO ARISE. THEN PUT UP FOR SR AFTER REMOVAL OF DEFECT
139	D-CRLMC/38279/2025	SUBASH CHANDRA ACHARYA	2025-12-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexures not chronologically described in the petition.3.Annexure-2 described thrice in the petition.
140	D-CRLREV/37908/2025	AMLAN SHAKTI PAUL	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-RSA/50022/2025	SAMVIT MOHANTY	2025-12-11	1.Valuation be correctly furnished and C.fee payable be mentioned in the Memo. of Appeal.2.C.Fee of Rs.14236/-already Paid in the L.A.Court Decree.3.Put up for further S.R after Payment of C.Fee for computing the period of limitation.
142	D-WP(C)/51237/2025	AMITAV DAS	2025-12-11	.Petition not correctly addressed to Honorable Court
143	D-CRLA/37746/2025	SUSANTA KUMAR ROUT	2025-12-11	Status of appellant not furnished 2. Trial court case No. not furnished in being aggrieved para
144	D-ABLAPL/38294/2025	AMULYA RATNA PANDA	2025-12-11	1. Date of FIR mentioned in Date Chart not correct.
145	D-BLAPL/38434/2025	SATYA NARAYAN MISHRA 4	2025-12-11	1. In Index,Annexure-3, charge sheet date wrongly furnished.
146	D-WP(C)/51285/2025	PRATAP CHANDRA MISHRA	2025-12-11	1.D.C.Fee of Rs1/- To be Paid on C.T.
147	D-CRLMC/38411/2025	PRADEEP KUMAR KUNDU	2025-12-11	1. Page nos.17 19 21 23 24 and 25 not neat and legible.
148	D-WP(C)/50250/2025	SOURAV SUMAN BHUYAN	2025-12-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
149	D-CRLMC/38200/2025	SUDHASHREE PASAYAT	2025-12-11	.Certified Copy Of Trial Court Order Not Filed
150	D-CRLMC/38246/2025	DHARMENDRA SETHY	2025-12-11	1. Subject code incorrectly furnished in Assessment slip Index Synopsis and List of Dates and Events.
151	D-WP(C)/50954/2025	SANGRAM JENA	2025-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 and 23 not neat.Page 29 not found.
152	D-CRLREV/37597/2025	MANOJ KUMAR MOHANTY (2)	2025-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Case no. not correct in prayer
153	D-WP(C)/50724/2025	GANESH PRASAD SAMAL	2025-12-11	H.C.B.A.W.F.Fee Rs.50.00 not filed in V.Nama.
154	D-WP(C)/51665/2025	SUDHASHREE PASAYAT	2025-12-11	Synopsis and date chart not mentioned in the Index.
155	D-BLAPL/38409/2025	JAJATI KESHARI KHUNTIA	2025-12-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. For further S.R.
156	D-CRLMC/37851/2025	DIPTI RANJAN BHOKTA	2025-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not furnished on declaration in the petition and I.A.
157	D-WP(C)/50648/2025	JAGANNATH BHUYAN	2025-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
158	D-RVWPET/41663/2025	AMBIKA PRASAD RAY	2025-12-11	Put up for SR after Value of appeal and payable of court fees be furnished in RVWPET.
159	D-CRLMC/37860/2025	BIKRAM CHANDRA GHADEI	2025-12-11	1.Name of the Opp.Party No.2 not complete in the cause title.2. C.Copy of F.I.R.not filed.I.A.filed for dispensing with the filing of C.Copy.
160	D-WP(C)/49735/2025	ARUNA NAYAK	2025-12-11	i) Date of the letter mentioned in 1st line of para-9 not correct.
161	D-WP(C)/51458/2025	SAUBHAGYA KUMAR SAMAL	2025-12-11	Paragraph not correctly mentioned in the affidavit
162	D-WP(C)/49738/2025	ARUNA NAYAK	2025-12-11	i) Date of letter mentioned in 1st line of para-9 not correct.
163	D-CRLMA/38154/2025	ADV.	2025-12-11	Put up for SR after filing of c. copy of impugned order.
164	D-WP(C)/50585/2025	SUNIL KUMAR PANDA	2025-12-11	1. Welfare fund of Rs.50/- not paid on V.Nama
165	D-WP(C)/49756/2025	MANAS KUMAR CHAND	2025-12-11	i) Annexure-2 not mentioned in page 12.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 11-12-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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